

1	2	3
26.	Uttar Pradesh	1,526
27.	Uttarakhand	22
28.	West Bengal	17
GRAND TOTAL		14,528

### **REC loan to electricity distribution companies in Andhra Pradesh**

4246. SHRI T.G. VENKATESH: Will the Minister of POWER be pleased to state:

(a) whether the Rural Electrification Corporation (REC) has sanctioned a loan of ₹ 60,000 crore to electricity companies in Andhra Pradesh under rural electrification project; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) During the financial year 2016-17, Rural Electrification Corporation (REC) Limited has sanctioned loan assistance to Andhra Pradesh Electricity companies, as given below:—

APSPDCL	:	₹ 1211.37 crore
APEPDCL	:	₹ 112.59 crore
APTRANSCO	:	₹ 1928.60 crore
APGENCO	:	₹ 3965.11 crore

Further, REC Ltd. has signed a Memorandum of Understanding (MOU) with Andhra Pradesh DISCOMs for debt of ₹ 10,000 crore during the next five years (upto March, 2022) for implementation of distribution projects.

### **Recovery of dues by NTPC**

4247. SHRI K.R. ARJUNAN: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that NTPC is considering pulling the plug on BSES Yamuna Power Limited to recover ₹ 239 crore overdue since last ten months;

(b) if so, the details thereof;

(c) whether it is a fact that NTPC supplies about ₹ 300 crore worth of electricity every month to the two Discoms in Delhi; and

(d) whether it is also a fact that as per the terms of the power purchase agreement

with NTPC, these Discoms have to clear their payment within a calendar month?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) No, Sir.

(c) NTPC Ltd. supplies power worth around ₹ 330 crore per month to the two Discoms of BSES.

(d) Yes, Sir.

### **Survey of old thermal power plants**

4248. DR. R. LAKSHMANAN: Will the Minister of POWER be pleased to state:

(a) whether Government has undertaken a survey to identify those thermal power plants across the country which are over their life-span of 25 years;

(b) if so, the details thereof, public and private, sector-wise;

(c) whether Government has proposed to shut any thermal power plants;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (e) As on 31.03.2016, the capacity of coal based thermal power plants, which were more than 25 years old, was about 37453 MW, out of which 35506 MW capacity was in Government (Central and State) sector and 1947 MW capacity was in private sector.

In July 2016, the Central Electricity Authority (CEA), in consultation with various Power Utilities, identified more than 25 years old coal based plants of about 9000 MW capacity in Government Sector for retirement, on the basis of various techno-economic parameters, against which, coal based units of aggregating capacity of 3750 MW have been retired till date. In addition, non-coal based thermal units in Private sector aggregating 570.94 MW have also been retired during the same period. As such, till date, thermal units of total capacity of 4320.94 MW have been retired since September, 2015.

### **Progress of UMPPs**

4249. SHRI R. VAITHILINGAM: Will the Minister of POWER be pleased to state:

(a) the details of the progress of Ultra Mega Power Plants (UMPPs) in the country; and